GOVERNMENT OF INDIA MINISTRY OF CHEMICALS AND FERTILIZERS DEPARTMENT OF FERTILIZERS LOK SABHA

UNSTARRED QUESTION NO. 2487TO BE ANSWERED ON: 09.03.2021

SALE OF ADULTRATED FERTILIZERS

2487, DHAL SINGH BISEN:

Will the Minister of CHEMICALS AND FERTILIZERS be pleased to state:

- (a) The details of the total number of cases that came to light wherein adulterated pesticides/chemical fertilizers were sold during the years 2014 to 2020. State/UTwise;
- (b) The details of the action taken against companies involved in manufacturing and sale of such adulterated pesticides/fertilizers; and
- (c) The details of such companies and their dealers against whom action has been taken in Balaghat/ Seoni districts of Madhya Pradesh?

ANSWER

MINISTER OF CHEMICALS AND FERTILIZERS

(SHRI D.V. SADANANDA GOWDA)

(a): (i). PESTICIDES: State Governments of Punjab, Himachal Pradesh, Uttarakhand, Rajasthan, Uttar Pradesh, Jharkhand, Bihar, Chhattisgarh, Odisha, Madhya Pradesh, Maharashtra, Andhra Pradesh, Tamilnadu, Kerala, Goa, Assam, Manipur, Meghalaya; Union territories of Jammu & Kashmir, Chandigarh have reported that no cases of sale of adulterated pesticides have been reported in their States during the years 2014 to 2020.

However, State Government of Haryana, Gujarat, and Karnataka have reported that 07, 50 and 255 cases of adulterated pesticides were reported in their States respectively during 2014 to 2020. Government of Telangana has reported that During 2020-21, a total of 55 No. cases of adulterated pesticides came to the light in the State. During 2014-2020, 13 cases of adulterated pesticides have been reported by Central Insecticide Inspectors in which 5 cases were reported in Karnataka, 2 each in Odisha & Rajasthan and 1 each in Telangana, Andhra Pradesh, Goa and Uttar Pradesh.

(ii). FERTILIZERS: The year-wise details relating to non standard samples during 2013-14 to 2017-18 are as follows:-

S.No	Year	No. of Non-Standard samples
1.	2013-14	6777
2.	2014-15	3560
3.	2015-16	5360
4.	2016-17	7265
5.	2017-18	4872

Further, the State Govt. of Madhya Pradesh has reported 1 case of adulterated Chemical Fertilizer(SSP Granular) and FIR has been registered in the Guna District in the year 2020 against the manufacturer company (Agro Phos India Pvt. Ltd.). The State Government of Andhra Pradesh has reported one case of fake MOP adulterated fertiliser in Prakassam district during the 2018-19, Prosecution has been initiated against seven persons. A copy each of the communication received from the State Government of Madhya Pradesh and Andhra Pradesh are enclosed at **Annexure-A**.

(b): (i). PESTICIDES: State Government of Haryana has reported that in one case FIR has been filed, in 4 cases warnings have been issued by Districts Courts and two cases are under process. State Government of Gujarat has reported that in all 50 cases, court cases have been registered against companies involved in manufacturing and sale of pesticides under the Insecticide Act, 1968 and the Insecticide Rules, 1971. State Government of Karnataka has reported that 59 sale licences of dealers have been suspended and 35 cases have been booked.

State Government of Telangana has reported that in all 55 cases, cheating cases have been filed against dealers/manufacturers involved in sale/ manufacturing of adulterated pesticides.

Central Insecticide Inspectors have initiated action under provisions of Insecticide Act, 1968 against the dealers/ manufacturers involved in adulteration of pesticides in all 13 cases. Out of these 13 cases, accused have been convicted by Hon'ble Court in 5 cases and penalty have been imposed; while rest 8 cases are sub-judice.

(ii). <u>FERTILIZERS:</u> The yearwise details relating to prosecution launched for non standard samples during 2013-14 to 2017-18 are as follows:-

S.No	Year	No. of prosecution launched
1.	2013-14	331
2.	2014-15	162
3.	2015-16	205
4.	2016-17	52
5.	2017-18	839

The state wise details of follow up action on Non Standard Samples are at **Annexure-B**.

(c): State Government of Madhya Pradesh has reported that no such case has been noticed.

Government of Madhya Pradesh Department of Farmer Welfare and Agriculture Development M.P. Bhopal

No./E-2/Urv./P-2/14/2020-21/209

Bhopal. Dated: 02-03-2021

To.

Sudhir Kumar,

Deputy Secretary to the Government of India

Govt. of India,

Ministry of Agriculture and Farmers Welfare,

Krishi Bhawan, New Delhi

Subject:-

Lok Sabha Provisionally Admitted Question Dy. No 6421 due for

answer on 09.03.2021

With reference to your letter regarding information of Lok Sabha Admitted Dy.No 6421 to be answered on 09.03.2021 are below herewith for necessary action:-

No	Question	Answer
(a)	the details of the total number of cases to light wherein adulterated pesticides / ertilizers were sold during the year 2014 to a /UT-Wise;	None Case of adulterated pesticides and One case of adulterated chemical fertilizers (SSP Granular) found in Madhya Pradesh during the years 2014 to 2020.
(b)	the details of the action taken against involved in manufacturing and sale of erated pesticides/ fertilizers; and	F.I.R is registered in Guna District in the year 2020 against the manufacture company (Agrophos Indian Pvt. Ltd.)
l	The details of such companies and their ainst whom action has been taken in Seoni districts of Madhya Pradesh?	Nil.

Sd/-

Joint Director (Fertilizer /PP)
Farmer Welfare & Agriculture Development
Madhya Pradesh, Bhonal

Madhya Pradesh, Bhopal Bhopal . Dated 02-03-2021

No./E-2/Urv./P-2/14/2020-21/210

Copy To-

Plant Protection officer, CIPMC, Indore (MP)

Sd/-

Joint Director (Fertilizer /PP)
Farmer Welfare & Agriculture Development
Madhya Pradesh, Bhopal

File No . AGC02-13021(33)/1/2021-FER SEC-AGRHOD

GOVERNMENT OF ANDHRA PRADESH DEPARTMENT OF AGRICULTURE

From

To

SHRI ARUN KUMAR, I.A.S Commissioner of Agriculture Andhra Pradesh Guntur Deputy Director (PP)

PP Divison

Department of Agriculture Cooperation and

Farmers Welfare

Ministry of Agriculture and Farmers Welfare

Government of India Krishi Bhawan New Delhi

No . AGC02-13021(33)/1/2021 Fert Sec dt: 02.03.2021

Sir /Madam

Sub: Fertilizers Lok Sabha Starred question Dairy No.6421 due for reply on 09.03.2020 regarding "Adulterated pesticides / chemical fertilizer "- Reply Submitted – Regarding

Ref: 1) Mail received on 25.12.2021 of the Deputy Director (PP) ,PP Division . Department of Agriculture . Cooperation and Farmers Welfare . Ministry of Agriculture and Farmers Welfare Krishi Bhawan New Delhi

888

In response to the reference cited, the reply to the LSQ Diary No 6421 regarding 'Agriculture pesticides / chemical fertilizer " is enclosed here with for kind information

Commissioner of Agriculture

AP. Guntur

Copy to the Deputy Director of Agriculture (Planning Section) of this Office

Signed by H. arun kumar Date 02.03.2021 to 09:20:30 Reason Approve

File No . AGC02-13021(33)/1/2021-FER SEC-AGRHOD

Lok Sabha Question Diary No 6421 regarding "Adulterated pesticides / chemical fertilizer "-

Ques	stion	Reply
b.	The details of the total number of cases that came to light wherein adulterated pesticides ,chemicals fertilizer were sold during the years 2014 to 2020, State / UT wise: The details of the action taken against companies involved in manufacturing and sale of such adulterated pesticides fertilizer and	In the State of Andhra Pradesh there are no Adulterated pesticides reported and one case of fake / adulterated MOP fertilizer sold to the farmers was identified in Prakasam distt., during the year 2018-19 1. Criminal cases under Section 420 ,482,486 IPC was filed on 7 person 2. 6A Cases was filed on 5 dealer outlets 3. Qty. of 49.40 MTs was seized worth Rs. 9,04,600/- 4. Licenses of 3 wholesale dealers and 6 Retail dealers were suspended. The dealers have approached Hon'ble High Court and fled writ petitions The Hon'ble High Court has given stay orders and cases are in trails in Hon'ble High Court of Andhra Pradesh
C.	The details of such companies and their dealers against whom action has been taken in Balaghat/Sconi districts of Madhya Pradesh	

Commissioners of Agriculture AP , Guntur

Signed by H. arun kumar Date 02.03.2021 to 09:20:08 Reason Approved MANNERWE- B

The same of the sa	No. of cases other violation of	FCO		14	N.A.	17	0	0	487	0	12		2	N.A.	440	0	0	0	0	0	0	0	0	C		0 0	338	1292
	Cases pending in Court			13	NA	5	0	0	10	0	353	0	2	INA 1507	0	16	12	0	4	0	0	0	0	9			87	2091
3-14	Conviction awarded			12	NA	0	0	0	_	0	2	0	ØN.			0	0	0	0	0	0	0	0	0	0	C	0	က
IP ACTION ON NON STANDARD SAMPLES DURING 2013-14	Disposal allowed under cl.23			11	NA	0	0	0	_	0	_	0	AN	C		0	7-	0	0	0	0	0	0	0	0	0	0	3
SAMPLES	Seizure of Stock/Sto p Sale			10	NA	6	0	0	197	0	17	0	₹Z	32	7	2.	0	0	0	0	0	0	0	19	~	0	136	424
STANDAR	Chargin g higher Price		(ກ	NA		0	0	4	0	m	0	ΥN	11	C	0		0	0	0	0	0	0	2	0	0	6	33
NON NO N	Cases Pending for Action`		c	0	NA	9 0	0	0	0	0	တ္ဆ	0	AN	146	89	27 60	3	0	0	25	35	0	55	888	0	0	362	911
OW UP ACTIO	Prose- cution Launched		1		A/A	0		0	0	0 (12	10	NA	212	16	12	1 0	0	0	- 60	- 0		2	9	0	0	16	331
OF FOLL	Take Take	Other	2000	2	72	2 6	2.40	226	000	0 0	200	1113	NA	1030	0	11			0 0	46. 4	2 5	300	2000	701	101	0	194	3747
STATEWISE DETAILS OF FOLLOW U		DRC	rc rc	AN	0	0		70	P C	0 0	2 2	2.0	NA	192	0	2	0		0 0	200	2	וע	0 0	> <	- (0	82	7/4
STATEWIS		DRC	4	X	13	0	C	28	0	25	7 11	0.77	YN	248	0	1	0	C	0	525	2						1006	070
No. of	Non Std. samples		es	-	64	27	241	260	0	159	877	117		2720	84	61	43	7	28	722	17	444	127	102	K	200	6777	
Name of the	State		2	Assam	Bihar	Jharkhand	Odisha	West Bengal	Mizoram	Gujarat	M	Chattisgarh	The state of the s	Mariarashtra	Kajastnan	Haryana	H.P.	J&K	Punjab	U.P.	Uttarakhand	A.P.	Karnataka	Kerala	Pondicherry	Tamil Nadii	TOTAL	
S.No			_	lan	2	က	4	rC	9	7	00	6	10	2 7	-	12	13	14	15	16	17	<u>~</u>	19	20	21	22		

S.No.	Name of the State	No. of Non Std. samples	Administrati	Administrative Action Taken	Administrative Action Taken Prose-	Prose-cution Launched	cution Cases led Pending for Action	Charging higher Price	Seizure of Stock/Stop Sale	Disposal allowed under cl.23	Conviction	Cases pending in Court	No. of cases other violation of FCO
			DRC Cancelled	DRC	Other								
-	2	33	4	.C	9	7	82	6	10	11	12	13	1.4
-	Assam	0	0	0	0	0	0	0	0	0	0	0	0
2	Bihar	101	43	0	40	33	0	5	16	0	0	2	29
8	Jharkhand	13	0	0	0	0	0	0	0	0	0	0	0
4	Odisha	241	0	0	241	0	0	0	80	0	0	0	0
5	West Bengal	283	6	65	209	0	0	0	0	0	0		0
9	Mizoram	0	0	0	0	0	0	0	0	0	0	0	0
7	Gujarat	106	10	ಣ	42	13	39	0	0	0	0	327	0
00	d N	39	0	39	0	8	0	0	0	0	0	0	0
0	Chattisgarh	80	0	0	80	0	0	0	0	0	0	0	0
10	Maharashtra	288	0	0	1806	36	246	0	29	0	0	36	236
-	Rajasthan	104	0	0	0	2	102	0	0	0	0	0	0
12	Harvana	44	_	9	15	12	12	0	0	0	0	16	0
13	НР	0	0	0	0	0	0	0	0	0	0	0	0
74	J&K	0	0	0	0	0	0	0	0	0	0	0	0
70	Puniab	24	0	0	2	11	11	0	0	0	0	-	0
16	U.P.	921	71	89	56	46	34	0	0	0	0	71	0
17	Uttarakhand	25	0	က	_	0	0	0	0	0	0	0	0
18	A.P.	138	0	0	21	0	117	0	0	0	0	0	0
19	Telangana	130	0	0	40	0	06 (0	0		0	0	
19	Karnataka	130	0	0	130	4	0	0	0		0	0	0
20	Kerala	132	0	0	32	0	0	0	0		0	0	0
21	Pondicherry	9	0	0	0		0	0	0		0	0	
22	Tamil Nadu	755	60	289	194		2 254	80	168		0	0 92	
	TOTAI	3560	788	473	2909	162	2 905	13	221		0	0 556	521

N

S.No.	Name of the State	No. of Non Std.	Administrat	Administrative Action Taken		Prose-cution Launched	Cases Pending	Charging higher	Seizure of Stock/Stop	Disposal allowed	Conviction awarded	Cases	No. of cases other
		samples					tor Action`	Price	sale	under cl.23		In Court	Violation of FCO
			DRC Cancelled	DRC	Other								
1	2	3	4	5	9	7	00	6	10	11	12	13	14
_	Assam	ζ	0	0	0	0	0	0	0	0	0	_	0
2	Bihar	0	0	0	0	0	0	0	0	0	0	0	0
3	Jharkhand	0	0	0	0	0	0	0	0	0	0	0	0
4	Odisha	244	0	0	244	0	0	0	30	0	0	0	0
IJ	West Bengal	148	0	0	148	0	0	0	0	0	0	0	0
9	Mizoram	0	0	0	0	0	0	0	0	0	0	0	0
7	Gujarat	130	3	2	09	15	31	0	0	0	0	377	0
∞	M.P.	765	85	86	590	0	0	0	0	0	0	0	0
6	Chattisgarh	0	0	0	0	0	0	0	0	0	0	0	0
10	Maharashtra	2043	~	0	1475	102	4.65	0	0	0	0	102	0
7	Rajasthan	130	0	0	0	9	124	0	0	0	0	0	0
12	Haryana	21	0	0	8	က	10	0	0	0	3	16	0
13	H.P.	62	0	0	0	0	0	0	0	0	0	0	0
14	J&K	0	0	0	0	0	0	0	0	0	0	0	0
15	Punjab												
16	U.P.	529	349	45	56	33	46	0	0	0	0	73	0
17	Uttarakhand	5	_	0	4	0	0	0	0	0	0	0	0
18	A.P.	93	0	0	2	15	92 .	0	0	0	0	0	0
19	Telangana	53	0	0	8	က	42	0	0	0	~	_	0
19	Karnataka	137	0	0	0	0	0	0	0	0	0	0	0
20	Kerala	129	0	0	37	0	0	0	0	0	0	0	0
21	Pudicherry	~	0	0	0	0	0	0	0	0	0	0	0
22	Tamil Nadu	869	9	65	727	28	43	62	0	0	_	14	2
	TOTAL	5360	4.45	198	3359	205	837	62	30	0	5	593	2

			STATEWIS	STATEWISE DETAILS OF FOLLOW UP ACT	DF FOLLO	FORTING	ON ON NON STANDARD SAMPLES	STANDARE		DURING 2016-17	6-17		
S.No.	Name of the State	No. of Non Std.	Administrat	Administrative Action Taken	ue		Cases Pend -ing for	Charging higher	Seizure of Stock/Stop	Disposal allowed	Conviction awarded	Cases pending in Court	No. of cases other viola-
		sallibles	DRC	DRC	Other)					
			Cancelled	suspended	action								
T	2	3	4	5	9	7	8	6	10	11	12	13	14
~	Assam	7	0	0	0	0	0	0	0	О	0		0
2	Bihar	139	0	0	0	0	0	0	0	0	0	0	0
3	Jharkhand	14	0	0	0	0	0	0	0	0	0	0	0
4	Odisha	211	0	0	211	0	0	0	0	0	0	0	0
r2	West Bengal	250	0	0	0	0	0	0	0	0	0	0	0
9	Mizoram	0	0	0	0	0	0	0	0	0	0	0	0
7	Gujarat	123	0	0	43	8	72	0	0	0	0	0	0
8	M.P.	662	91	42	15	3	0	0	0	0	0	3	o
6	Chattisgarh	137	0	0	0	0	0	0	0	0	0	0	0
10	Maharashtra	2703	0	0	0	0	0	0	0	0	0	0	0
6	Rajasthan	187	0	0	0	0	172	0	0	0	0	0	0
12	Harvana	82	7	0	12	_	7	0	0	0	0		
13	H.P.	63	0	0	0	0	0	0	0	0	0		
14	J&K	0	0	0	0	0	0	0	0		0		
15	Puniab	66	0	0	0	0	0	0	0				
16	U.P.	825	562	172	68	23	0	0	0	0	0	43	0
17	Uttarakhand	23	0	0	6	0	0	0	0	0			
18	АР	138	0	0	10	0	100	0	0	0	0	0	
19	Telandana	127	0	0	7	9	82	0	0	0	0	9	0
20	Karnataka	213	0	0	0	0	0	0	0	0	0	0	0
21	Kerala	150			9	0	85	0	0				
22	Pudicherry	3			0	0	0	0	0	0	0	0	0
22	Tamil Nadii	794	572	151	421	77	170	0	_	0		0	
24	Tripura	0						0	0	0	0	0	0
25	Govt. of India	a 315	0	0	0	0	0	0	0	0		0	0
	Total	7	1226	367	859	52	688	0	1	0		0 55	6



STATEWISE DETAILS OF FOLLOW UP ACTION ON NON STANDARD SAMPLES DURING 2017-18

	1		_			1			_		_						_	_	_	_	_	_	_
No. of cases other violation of FCO		14	0	0	0	0	0	0	0	0	0	0.	0	0	0	0	0	0	0	0	0	0	0
Cases pending in Court		13	0	0	0	0	11	0	964	0	4	0	_	0	0	0	0	18	0	0	0	0	966
Conviction awarded		12	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
Disposal allowed under cl.23		11	0	0	0	0		0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
Seizure of Stock/ Stop Sale		10	0	0	0	0	0	0	0	1	0	0	0	0		0	0	0	0	0	0	0	_
Charging higher Price		6	0	0	0	0	0	0	0	0	0	0	0	0		0	0	0	0	0	0	0	0
Cases Pending for Action`		00	0	0	0	0	54	0	347	137	2	0	0	18		0	164	118	0	17	0	83	940
Prose-cution Launched		7	0	0	0	0	7	0	801	0	0	0	0	6	0	0	0	18	0	0	0	0	839
u	Other	9	0	~	332	0	29	298	0	0	0	0	4	102	0	00	7	ro	0	80	0	252	1418
Administrative Action Taken	DRC	5	0	0	0	0	0	114	122	0	0	0	0	0	0	0	0	0	0	10	0	293	539
Administrati	DRC	4	0	0	0	0	0	56	177	0	0	0	0	18	0	4	0	0	0	0	0	0	255
No. of Non Std. samples		e	89	7	332	7	94	768	1148	137	38	78	44	147	845	12	171	141	98	107	2	628	4872
Name of the State		2	Bihar	Jharkhand	West Bengal	Tripura	Gujarat	M.P.	Maharashtra	Rajasthan	Haryana	H.P.	J&K	Punjab	U.P.	Uttarakhand	A.P.	Telangana	Karnataka	Kerala	Pondicherry	Tamil Nadu	TOTAL
S. No.		1	Н	2	3	4	2	9	7	83	6	10	11	12	13	14	15	16	17	18	19	20	21